IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI SPECIAL BENCH

(CAA)-100 (PB)/2017

IN THE MATTER OF:

M/s.Pine Plasticcizers Pvt. Limited & Haldhar Tradings (P) Limited & Willow Polymers (P)Ltd. ... PETITIONER

SECTION:

230-232

Order delivered on 27.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN, Hon'ble member (Technical)

For the Petitioner

: Mr. Arun Kathpalia, Sr. Advocate

Mr. Abhishek Rao, Advocate

Mr. Abhishek, Chartered Accountant

For the Respondent

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ORDER

Order reserved.

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 27.7.2017